

Seventeenth Loksabha

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Title: Papers laid on the Table by Ministers/Members.

माननीय अध्यक्ष : अब, पत्र सभा पटल पर रखे जाएंगे ।

श्री अर्जुन राम मेघवाल ।

...(व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): Speaker, Sir, I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123 (2) (a) of the Constitution:-

- (1) The Prohibition of Electronics Cigarettes (Production, Manufacture, Import, Export, Transport, Sale, Distribution, Storage and Advertisement) Ordinance, 2019 (No. 14 of 2019) promulgated by the President on 18th September, 2019.
- (2) The Taxation Laws (Amendment) Ordinance, 2019 (No. 15 of 2019) promulgated by the President on 20th September, 2019.

[Placed in Library, See No. LT 736/17/19]

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
AND MINISTER OF STATE IN THE MINISTRY OF
CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR) : I**

beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Bank for Agriculture and Rural Development, Mumbai, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of National Bank for Agriculture and Rural Development, Mumbai, for the year 2018-2019.

[Placed in Library, See No. LT 737/17/19]

- (2) A copy of the 49th Valuation Report (Hindi and English versions) of the Life Insurance Corporation of India, Mumbai, as on 31st March, 2019.

[Placed in Library, See No. LT 738/17/19]

- (3) A copy of the Statement (Hindi and English versions) on Half yearly Review of the trends in receipts and expenditure in relation to the budget at the end of first half of the Financial year 2018-2019 under sub-section (1) of Section 7 of the Fiscal Responsibility and Budget Management Act, 2003.

[Placed in Library, See No. LT 739/17/19]

(4) A copy of the Notification No. S.O.2691(E) (Hindi and English versions) published in Gazette of India dated 29th July, 2019, regarding amendments in the Terms of Reference for the Fifteenth Finance Commission under Article 280 of the Constitution read with provisions contained in the Finance Commission (Miscellaneous Provisions) Act, 1951.

[Placed in Library, See No. LT 740/17/19]

(5) A copy of the Insurance Regulatory and Development Authority of India (Registration of Insurance Marketing Firm) (Amendment) Regulations, 2019 (Hindi and English versions) published in Notification No. F. No. IRDAI/Reg/9/160/2019 in Gazette of India dated 26th July, 2019 under Section 27 of the Insurance Regulatory and Development Authority Act, 1999.

[Placed in Library, See No. LT 741/17/19]

(6) A copy of the Notification No. S.O.2672(E) (Hindi and English versions) published in Gazette of India dated 26th July, 2019, exempting certain class of persons from the requirement of filing of income-tax returns from the Assessment Year 2019-20 onwards subject to conditions specified therein under section 296 of the Income Tax Act, 1961.

[Placed in Library, See No. LT 742/17/19]

(7) A copy each of the following Notifications (Hindi and English versions) under Section 166 of the Central Goods and Service Tax Act, 2017:-

-) The Central Goods and Services Tax (Fifth Amendment) Rules, 2019 published in Notification No. G.S.R.513(E) in Gazette of India dated 18th July, 2019, together with an explanatory memorandum.
- i) G.S.R.514(E) published in Gazette of India dated 18th July, 2019, together with an explanatory memorandum making certain amendments in the Notification No. 21/2019-Central Tax, dated 23rd April, 2019.

[Placed in Library, See No. LT 743/17/19]

(8) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) to Section 30 of the Regional Rural Banks Act, 1976:-

- (i) The Madhya Bihar Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018 published in Notification No. F. No. MBGB/HO/HRDD/11428/18/S in Gazette of India dated 12th December, 2018.
- (ii) The Madhya Bihar Gramin Bank (Employees') Pension Regulations, 2018 published in Notification No. F. No. MBGB/HO/HRDD/11428/18/P in Gazette of India dated 12th December, 2018.
- (iii) The Bihar Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018 published in Notification No. F. No. 4341/2018-19 in Gazette of India dated 18th December, 2018.

- (iv) The Bihar Gramin Bank (Employees') Pension Regulations, 2018 published in Notification No. F. No. 4341/2018-19 in Gazette of India dated 18th December, 2018.
- (v) The Malwa Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018 published in Notification No. F. No. MGB/Service Regulation (Amendment)/19 in Gazette of India dated 4th December, 2018.
- (vi) The Malwa Gramin Bank (Employees') Pension Regulations, 2018 published in Notification No. F. No. MGB/Pension Regulation/01 in Gazette of India dated 4th December, 2018.
- (vii) The Sutlej Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018 published in Notification No. F. No. SGB (Service Amend) Regulations 2018 in Gazette of India dated 30th November, 2018.
- (viii) The Sutlej Gramin Bank (Employees') Pension Regulations, 2018 published in Notification No. F. No. SGB (Pension Reg.) 2018 in Gazette of India dated 30th November, 2018.

[Placed in Library, See No. LT 744/17/19]

(9) A copy each of the following Notifications (Hindi and English versions) under Section 114A of the Insurance Act, 1938:-

- (i) The Insurance Regulatory and Development Authority of India (Re-insurance Advisory Committee) Regulations, 2019 published in Notification No. F. No.

IRDAI/Reg./10/161/2019 in Gazette of India dated 30th July, 2019.

- (ii) The Insurance Regulatory and Development Authority of India (Regulatory Sandbox) Regulations, 2019 published in Notification No. F. No. IRDAI/Reg./11/162/2019 in Gazette of India dated 30th July, 2019.

[Placed in Library, See No. LT 745/17/19]